

Declaration of Assets and Liabilities

Year... 2023 - 2024

I, PURENDU SHEKHAR DAS, son/daughter/wife of BINOD BIHARI DAS

aged 32 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT service and presently working as SECTION OFFICER

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50,000/-	N/A	N/A	N/A	N/A
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI - 50,000/- BOI - 20000/-	N/A	N/A	N/A	N/A
(iii)	Bonds, Debentures and Shares in companies	mutual funds 60,000/-	N/A	N/A	N/A	N/A
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC - 25,000 PA SA - 10 Lac	N/A	N/A	N/A	N/A
(v)	Motor Vehicles (details of make, etc.)	SKODA LAURA (2010 Model) Honda Hness CB 350	N/A	N/A	N/A	N/A
(vi)	Jewellery (give details of weight and value)	Gold 25g.	N/A	N/A	N/A	N/A
(vii)	Other assets, such as values of claims / interests	Nil	N/A	N/A	N/A	N/A

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Purendu Das
15/02/2024

3
4040 (Ratio)
9000
15/2/24

2636
16/2/24

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil PAN - CSSPD 1983 R	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	N/A
	(iii) Sales Tax [Only in case of proprietary business]	N/A	N/A
	(iv) Property Tax	N/A	N/A

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :- (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Purendu Das

Name of Employee: PURENDU SHEKHAR DAS

Designation: SECTION OFFICER

Department: Bihar Legislative Assembly Secretariat

Place: Patna

Date: 15/02/2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Purendu Das
15/02/2023

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	N/A	N/A	N/A	N/A
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	N/A	N/A	N/A	N/A
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	N/A	N/A	N/A	N/A
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	N/A	N/A	N/A	N/A
(v)	Others (such as interest in property)	Nil	N/A	N/A	N/A	N/A

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 15/02/2024
(a)	(i) Loans from Banks	SBI, Bihar Nidhan Mandal	2,60,000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

Brunender Das
15/02/2024